

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 1039 of 1999

Allahabad this the 15th day of September 1999

Hon'ble Mr. S.K.I. Naqvi, Member (J)

Phool Chand Pal @ Pooran Lal Pal Son of Late Moti Lal Pal, Resident of 179 Uttari Lokpur, Naini, Allahabad.

Applicant

By Advocate Shri B.N. Singh
Shri L.M. Singh

Versus

1. Union of India through the Secretary, Ministry of Defence, Government of India, New Delhi.
2. Chief Engineer, Engineering Branch, Army Head Quarter, A.H.Q.D.H.Q. P.O. Kashmir House, New Delhi.
3. Chief Engineer, Head Quarter, Eastern Command, Engineers Branch, Fort William, Calcutta-21.
4. Garrison Engineer, 859 Engineering Works Section, C/o 99 APO.
5. Commander Works Engineer (CWE), Tezpur.

Respondents

SC

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ORDER (Oral)

By Hon'ble M. S. K. I. Naqvi, Member (J)

Shri Lal Mani Singh submitted on admission of the O.A. with the prayer to direct the respondents to appoint the applicant under die in harness. The applicant mentions himself to be son of Late Moti Lal who is said to have died while under employment of Garrison Engineer - respondent no.4 on 03.3.89. When the applicant came to know of death of his father, he approached the respondents for his appointment as a case of dependant of the employee who died in harness.

2. Annexure no. A-5 mentions that the application of the applicant - Phool Chand Pal dated 29.12.1995 has been forwarded by Shri M. K. Arora, Major, Garrison Engineer and the same is pending since 10th June, 1996. The respondents are directed to pass reasoned and speaking order on this application under intimation to the applicant - Phool Chand Pal, within the period of 4 months from the date of communication of this order. The O.A. is finally disposed of at the admission stage with the above direction.


Member (J)

/ M. M. /